

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/74(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SRI PRANNAY SUREKA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the Financial Creditor
Mr. Snehasish Chakraborty, Adv.]

Ms. Shreya Chowdhury, Adv.] For the Resolution Professional
Mr. Manish Jain, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Respondent
Mr. A. Agarwalla, Adv.]
Ms. V. Khaitan, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Learned Counsel for the Financial Creditor is directed to show service of the notice dated 13.03.2018, as contained in Annexure 1-G at page 66 of the petition.
3. Both the counsels are requested to keep written notes of argument handy on the next date of hearing.
4. List the matter on **24.05.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)